

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.18/(MAH)/2013
CA No. 137/2011 & 149/2013

CORAM:

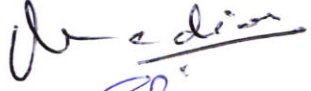

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Mrs. Girija K. Kuty
V/s.

M/s. Accord Shipping Agencies (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	V. Mannadier	Advocate Rs 142	
2	Bhank Morell i/b VMA Legal	Advocate for petitioner	

COMMON ORDER

T.C.P. No. 18/397-398/CLB/MB/MAH/2013

T.C.P. No. 82/397-398/CLB/MB/MAH/2013

1. In both these Petitioners, The Learned Representatives are present.
2. They are seeking time to file Written Submissions. Granted.
3. Now listed for hearing on **28.06.2017.**

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: 03.05.2017